

SPECIAL INSTRUCTIONS TO THE CANDIDATES WHO ARE APPEARING FOR THE PRELIMINARY EXAMINATION TO THE POST OF CIVIL JUDGES SCHEDULED ON 8TH AUGUST 2021

1. Candidate, who is tested positive for COVID-19 and is under mandatory quarantine as on the date of examination, should submit his/her Covid-19 report and send a certificate from the DHO or treated doctor about his/her fitness to attend the examination, to the Registrar (Recruitment) High Court of Karnataka Bengaluru by sending email to rrecruithckb@gmail.com well in advance, for making necessary arrangements for his/her separate sitting for the examination at the examination place already allotted to him/her.
2. Candidates who are from Containment Zone or who are/were in contact with Covid-19 patient and considered as primary or secondary contact should send information, along with necessary details, to the Registrar (Recruitment) High Court of Karnataka Bengaluru by sending email to rrecruithckb@gmail.com well in advance for making necessary arrangements for their separate sitting in the examination centre, already allotted to them.
3. **Candidates while entering the examination centre premises, shall show either hard copy or the soft copy of the Vaccination Certificate for having received at least one dose of Covid19 vaccine.**
4. The entry and exit of candidates who are attending the preliminary examination shall be only through the designated gates of the examination centre.
5. Only the Candidates are allowed to enter the examination centre premises on production of admissions cards and subject to instructions as specified above.
6. Candidates will be allowed entry to the examination centre from 12-00 noon onwards to avoid the congregation at the entrance of the examination centre.

7. In view of current Covid-19 situation, the candidates travelling overnight by public conveyance like buses and trains, are advised to wear clean and fresh clothes in order to maintain personal hygiene.

8. Candidates shall wear new fresh double masks throughout their stay at the examination centre. The candidates without double masks will not be allowed entry to the examination centre. The candidates shall ensure that they will not remove masks in the examination hall, while writing the exam.

9. The candidates shall ensure in maintaining social distance throughout their stay at the examination centre and also outside the examination centre, before and after the Preliminary examination.

10. Candidates entering the examination centre premises are instructed to co-operate with Medical Screening team and Para Medical Volunteers.

11. Candidates shall leave the examination centres immediately after the examination.

BY ORDER,

Sd/-
(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL AND SECRETARY,
CIVIL JUDGES RECRUITMENT COMMITTEE
HIGH COURT OF KARNATAKA
BENGALURU-560001.